

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 3 of 2014**

**Dated : 24<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Shree Cement Ltd. ... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
with Mr. Dinesh Khandelwal,  
Dy. Director (Tech) RERC

Mr. Pradeep Misra  
Mr. Suraj Singh for R-2  
with Mr. K.K. Meena, XEN(NPP-R)  
RVPN

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **1<sup>st</sup> May, 2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**